

14.32½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS  
FROM THE SITTINGS OF THE HOUSE

*Twelfth Report*

[English]

SHRI SATYENDRA NATH BROHMO CHAUDHURY (Kokrajhar) : Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Absence of Members from the sittings of the House.

14.32 ¼ hrs.

STANDING COMMITTEE ON DEFENCE

*Sixth Report*

[English]

SHRI SHARAD DIGHE (Bombay North Central) : Sir, I beg to present the Sixth Report (Hindi and English versions) of the Standing Committee on Defence on Defence Policy, Planning and Management.

14.33 hrs.

PETITION RE : PAYMENT OF SALARY AND  
ALLOWANCES TO DTC EMPLOYEES AND  
ENQUIRY INTO HUGE LOSSES INCURRED  
BY DTC MANAGEMENT DUE TO ALLEGED  
MASS COMPETITION.

[Translation]

SHRI N.K. BALIYAN (Muzaffarnagar) : Sir, I beg to present a petition signed by Shri Raj Pal Singh Rana, Vice President, DTC Karamachari Morcha and others, for payment of salary and allowances to DTC employees and inquiry into the huge loss incurred by DTC due to alleged mass Corruption by the management.

14.33 ½ hrs.

MATTERS UNDER RULE 377

(i) : *Need to Run The 'Bombay-Nagercoil Express'*  
*Daily*

[English]

SHRI SHARAD DIGHE (Bombay North Central) : In the last Budget Session, the then Railway Minister announced introduction of a new train known as 'Mumbai-Nagercoil Express' from Mumbai once a week.

Accordingly, the train was flagged off from Mumbai. It was relief to the persons hailing from Tirunelveli and staying at Mumbai particularly in the Dharavi Constituency which is a part of my Parliamentary Constituency. The experience, however, shows that this train is very much in demand and it is not sufficient to run the train once a week only.

I urge upon the Railway Ministry to run this train daily instead of once a week. It will give great relief to the persons staying at Mumbai and hailing from South.

(ii) *Need to provide licences for setting up of food processing industry in Saharsa district*

[Translation]

SHRI SURYA NARAYAN YADAV (Sahasra) : The number of unemployed youth is increasing day by day in Saharasa district of North Bihar in absence of any industry. A large number of people of Saharasa, Supaul and Madhepura are migrating to Punjab, Haryana, Delhi and Bombay to earn their livelihood, thus their families are left here without any support. A variety of agricultural items are produced in my constituency which are transported in other parts of the country and also exported abroad but so far the Government have not set up any Food Processing Industry here. As a result of it farmers are compelled to sell their produce at throw away prices in Patna and other states and as a result thereof the people of this area who are not getting any incentive for their agricultural produce, are being compelled to migrate to other States for earning their livelihood.

I, therefore demand the central Government that licences should be issued for setting up food processing industries at Saharasa and Supaul districts for all-round development of this area, so that employment could be provided to unemployed local youth and farmers could get remunerative prices for their produce.

(iii) *Need to convert Jaipur airport into an international airport.*

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Deputy Speaker, Sir, the State Government of Rajasthan has transferred 248 bighas of land to the Airport Authority for extension of run-way of Jaipur airport so that it could be converted into an international airport. But so far the Airport authority has not taken any concrete step to convert it into an international airport.

I, therefore, request the central Government that Jaipur Airport should be converted into an international one at the earliest.